

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR  
(Chief Justice's Secretariat)**

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**Subject: Compassionate appointment of Shri Musavir Iqbal S/o Late Shri Mohd Iqbal, (Ex-Senior Assistant) R/o Chamalwas, Tehsil Banihal, District Ramban for appointment on compassionate grounds in terms of SRO-43.**

**ORDER**

**No. 850 of 2021 /Psy Dated: 17-09-2021**

In pursuance of Jammu and Kashmir Compassionate Appointment Rules, 1994, Shri Musavir Iqbal S/o Late Shri Mohd Iqbal, (Ex-Senior Assistant) R/o Chamalwas, Tehsil Banihal, District Ramban is hereby appointed as Orderly in the Pay Level SL 1 (14800-47100), and is posted as such in the Fast Track Court, Ramban against an available vacancy.

**Note:**

- i) The appointee shall join before the Presiding Officer, Fast Track Court, Ramban, who shall get all the testimonials of the appointee verified from the concerned authorities.
- ii) At the time of joining, the appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.
- iv) The appointment shall be subject to successful completion of probation period of two years under rules.

**(By Order)**

*Sd/-*  
**(Rajeev Gupta)**  
Principal Secretary to  
Hon'ble the Chief Justice

**No.: 264-72/Psy-584 Dated: 17-09-2021**

**Copy to the:-**

- 1 Registrar General, High Court of J&K and Ladakh, at Srinagar.
- 2 Registrar Vigilance, High Court of J&K, and Ladakh, at Srinagar.
- 3 Registrar Rules, High Court of J&K, and Ladakh, at Srinagar.  
..... for information.
- 4 Pr. District & Sessions Judge, Ramban for information.
- 5 Presiding Officer, Fast Track Court, Ramban for information and necessary action.
- 6 Director Finance, High Court of J&K Main wing, Jammu for information.
- 7 Chief Librarian, High Court of J&K and Ladakh, Srinagar/Jammu.

8 Shri. \_\_\_\_\_ for compliance.

9 I/C NIC for uploading on the High Court Website.

*17/9/2021*  
Principal Secretary to  
Hon'ble the Chief Justice